

**HIGH COURT OF MANIPUR  
AT IMPHAL**

NOTIFICATION

Imphal the 6<sup>th</sup> June, 2026

No. HCM/N-2013/(Judl)/ : Consequent to the establishment of the Special Court Manipur for NIA cases *vide* order No. 4/40/2021-Judl/L/e-file No. Judl-303/7/2022-SEC-LAW-Part(1) dated 3<sup>rd</sup> December, 2025 of the Law and Legislative Affairs Department, Government of Manipur and further, in view of the designation of the newly established 'Special Court Manipur for NIA cases' at Thoubal District Court Complex, Khangabok, Manipur as the **Special Court for the purpose of sub-section (1) of section 11 of the National Investigation Agency, Act 2008 (34 of 2008)** *vide* Gazette Notification No. S.O. 2873(E) dated 05<sup>th</sup> June, 2026 of the Ministry of Home Affairs, the High Court of Manipur, in exercise of the powers conferred under Section 447 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (46 of 2023) direct the transfer of all NIA cases from the NIA Special Court – I, Manipur at Cheirap Court Complex to the newly established Special Court Manipur for NIA cases, with immediate effect.

By order etc.,

Sd/-

**(KH. AJIT SINGH)**  
i/c REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

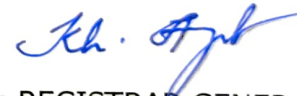
Memo No. HCM/N-2013/(Judl)/13697-13722

Imphal the 6<sup>th</sup> June, 2026

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Principal Secretary (Law), Government of Manipur.
5. The Secretary (Judicial), Government of Manipur.
6. The Deputy Solicitor General of India, High Court of Manipur
7. All the District & Sessions Judges, Manipur.
8. All the Judges, Family Court, Manipur/Imphal East/Bishnupur/Thoubal.
9. All the Addl. District & Sessions Judges (FTC), Manipur East/Manipur West.

10. All the Judges, Special Court (ND&PS)/ Special Court (ND&PS) (FTC)/ Special Court No. 1/ Special Court No. 2, Manipur.
11. The Addl. Sessions Judge (FTC), CAW, Manipur.
12. The Presiding Officer, MACT/Revenue/Cooperative Tribunal, Manipur.
13. The Registrar (Judicial)/ Registrar (Vigilance)/ Registrar (Admin/PM&P), High Court of Manipur.
14. The Member Secretary, MASLSA.
15. The SP(NIA), Imphal Branch
16. The Director of Prosecution, Government of Manipur  
*- for kind information and circulation to the District PPs and Government Advocates.*
17. The Joint Registrar (Judicial), High Court of Manipur.
18. The Deputy Registrar (Judicial), High Court of Manipur.
19. The President, High Court Bar Association of Manipur.
20. The President, All Manipur Bar Association.
21. The President, Chandel District Bar Association.
22. The Joint Director, Manipur Judicial Academy.
23. Superintendent of Police, Chandel/ Tengnoupal.  
*- for kind information and circulation to all police stations within their respective jurisdictions.*
24. The System Analyst, High Court of Manipur.  
*- He is requested to upload this Notification in the official website of this Registry.*
25. The Superintendent, Establishment-II.
26. Concerned File.



i/c REGISTRAR GENERAL  
HIGH COURT OF MANIPUR